

Year: 2023-24

I, Krishna Kumar, Son of Ram Ishwar Saw, aged 27 years, belonging to Biha Legislative Assembly Secretariat service and persently working as Personal Assistant give here below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse at dependant\*:

## D. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Rupa kri	Dependant-1 Name Ram Ishwar Saw	Dependant-2 Name Daulti Devi	Dependant -3 Etc. Name
(i)	Cash	7,000/-	2,000/-	5,000/-	5,000/-	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial	2.SBI A/c-20488370409 Amount Rs.20,000/- 2. HDFC A/c-50100353625694	NIL	2. IOB A/c- 3271010000200 59 Amount-	2. IOB A/c- 327101000000 910 Amount-	NIL
	Companies	Amount-Rs. 1000/- 3. Bank of India A/c-446010510001257 Amount- Rs. 2000/-		Rs.6000/-	Rs.6000/-	
(iii)	Bonds, Debentures and Shares in companies	1. Aarti Industries Ltd- 100 Shares Amount- Rs. 66,000/- 2. Shyam Century Ferrous Ltd-400 Shares Amount- Rs. 9,600/- 3. Adani Wilmer Ltd 06 Shares- Rs. 2,110/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings,	LIC Policies Amount- 1. 13087/-(Qly)	NIL	NIL	NIL	NIL
	LIC policies, etc.	2.1631/- (Monthly)  HDFC Life Policy  Amount- 5368/ (Monthly)				diby
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01DP-0757 Four Wheeler BR-01FR-1374	NIL	Two Wheeler BR-01EK-8311	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 30gm	Gold- 60gm Silver- 250 gm	Gold- 5 grm	Gold- 100 grm Silver-200 grm	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL .	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect clisted companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee

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## E. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	2722 Sqr. ft. Lakhna,Rasulpur, Punpun, Patna.	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	680 Sqr.ft. Harnichak, Anisabad, Patna. (Paternal)	NIL .	NIL	NIL,	NIL
(v) .	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 07-02-2024	
(a)	(i) Loan from Banks	SBI, BVM Branch, Patna Union Bank of India (Car Loan)	Rs. 9,49,639/- Rs. 6,00,000/- (Approx)	
	(ii) Loan from financial institutions	Life Insurance Corp of India.	Rs. 1,25,000/-	
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	NIL .	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
THE .	(c)dues to departments	NIL	NIL	

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	dealing with supply of electricity	end of the control	
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	FPZPK9802R	NIL
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
- 66	(iv)Property Tax	NIL	NIL

## F. Personal Detail

GPF/CPF/PRAN No. :-110161578836 Gender Male Date of Birth 5 0 1 9 Class/Group В Cadre Stenographer & P.S (Bihar Vidhan Sabha) Home District Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Name of Employee: KRISHNA KUMAR

Place: Patna.

Designation: Personal Assistant

Date: 17.02.2024

Department: Bihar Legislative Assembly Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.